

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Thursday, 08th February, 2024 at 10.30 a.m. ;**

I

The Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Bharat P. Deshpande** will take up the matter as per the board notified separately.

II

Soon after the Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the matter as per the board notified separately.

III

Soon after the Division Bench work is over, the **Hon'ble Shri Justice M. S. Sonak**, the **Hon'ble Shri Justice Bharat P. Deshpande** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will sit singly and will take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 07.02.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)